

EXTRAORDINARY

भाग II — खण्ड 1 PART II - Section 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

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नई दिल्ली, मंगलवार, मार्च 31, 2009 /10 चैत्र, 1931

No. 32]

NEW DELHI, TUESDAY, MARCH 31, 2009 / 10 Chaitra, 1931

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके। Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE (Legislative Department)

New Delhi, the 31st March, 2009 Chaitra 10, 1931 (Saka)

THE MEGHALAYA APPROPRIATION ORDINANCE, 2009

No. 5 OF 2009

Promulgated by the President in the Sixtieth Year of the Republic of India.

An Ordinance to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Meghalaya for the services of financial year 2008-2009.

WHEREAS by a proclamation issued on the 19th March, 2009 by the President under article 356 of the Constitution, the powers of the Legislature of the State of Meghalaya have been declared to be exercisable by or under the authority of Parliament;

AND WHEREAS the Parliament is not in session and the President is satisfied that circumstances exist which rendered it necessary for her to take immediate action for the purpose of authorising payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Meghalaya for the services of financial year 2008-2009.

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of article 123 of the Constitution, the President is pleased to promulgate the following Ordinance:-

1. (1) This Ordinance may be called the Meghalaya Appropriation Short title and Ordinance, 2009.

commencement.

(2) It shall come into force at once.

Issue of Rs.215,25,90,382 from and out of the Consolidated Fund of Meghalaya for the financial year 2008-2009.

Appropriation.

- 2. From and out of the Consolidated Fund of the State of Meghalaya there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of two hundred fifteen crores, twenty-five lakh, ninety thousand, three hundred eighty-two rupees towards defraying the several charges which will come in course of payment during the financial year 2008-2009 in respect of the services specified in column 2 of the Schedule.
- 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Meghalaya by this Ordinance shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE (See sections 2 and 3)

1	2		3		
		Sums not exceeding			
No. of Vote / Appro- priation.	Services and purposes	Voted by Parliament	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
01	Revenue	· · · · · · · · · · · · · · · · · · ·			
	2011 - Parliamentary / State / Union territory Legislature	56,23,000	20,00,000	76,23,000	
	2058 – Stationery and Printing	41,58,439		41,58,439	
	Total Revenue	97,81,439	20,00,000	1,17,81,439	
02	Revenue				
	2012 – Governor	4,50,000		4,50,000	
	Total Revenue	4,50,000		4,50,000	
	Capital		·		
	4216 - Capital Outlay on Housing	•••	1,00,52,000	1,00,52,000	
	Total Capital		1,00,52,000	1,00,52,000	
04	Revenue	,			
	2014 - Administration of Justice	53,27,236	26,47,971	79,75,207	
	Total Revenue	53,27,236	26,47,971	79,75,207	
05	Revenue	-			
	2015 - Elections	13,96,45,594		13,96,45,59	
	Total Revenue	13,96,45,594		13,96,45,59	
06	Revenue			20.54.000	
	2029 - Land Revenue	32,56,000		32,56,000	
	2245 - Relief on Account of Natural Calamities	36,00,000		36,00,000	
	Total Revenue	68,56,000		68,56,000	

			3		
		Sums not exceeding			
No. of Vote / Appro- priation.	Services and purposes	Voted by Parliament	Charged on the Consolidated Fund.	Total	
		Rs.	Rs.	Rs.	
08	Revenue				
	2039 - State Excise	34,25,300	,	34,25,300	
	Total Revenue	34,25,300		34,25,300	
10	Revenue				
	2070 - Other Administrative Services, etc.	11,83,53,990		11,83,53,990	
	Total Revenue	11,83,53,990		11,83,53,990	
11	Revenue				
:	2501 - Special Programmes for Rural Development	35,65,000		35,65,000	
	Total Revenue	35,65,000		35,65,000	
16	Revenue				
	2055 - Police	10,93,18,563		10,93,18,563	
	2070 - Other Administrative Services, etc.	1,10,95,123		1,10,95,123	
	Total Revenue	12,04,13,686		12,04,13,686	
18	Revenue				
	2058 - Stationery and Printing	30,00,000		30,00,000	
	Total Revenue	30,00,000		30,00,000	
19	Capital				
	4059 - Capital Outlay on Public Works	13,49,50,000		13,49,50,000	
	4202 - Capital Outlay on Education	3,60,00,000		3,60,00,000	
	4216 - Capital Outlay on Housing	1,55,02,000	,	1,55,02,000	
	Total Capital	18,64,52,000		18,64,52,000	
21	Revenue				
	2204 - Sports and Youth Services	2,00,00,000		2,00,00,000	
	2205 - Art and Culture	60,00,000		60,00,000	
	Total Revenue	2,60,00,000		2,60,00,000	
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1	[2]	3)-			
		Sums not exceeding			
No. of Vote / Appro- priation.	Services and purposes	Voted by Parliament	Charged on the Consolidated Fund.	Total	
·		Rs.	Rs.	Rs.	
22	Revenue				
	2070 - Other Administrative Services, etc.	2,34,145		2,34,145	
	2216 - Housing	1,27,21,212	.,.	1,27,21,212	
	Total Revenue	1,29,55,357		1,29,55,357	
26	Revenue			0.20.20.000	
	2211 - Family Welfare	2,32,30,000		2,32,30,000	
,	Total Revenue	2,32,30,000		2,32,30,000	
	Capital				
	4210 - Capital Outlay on Medical and Public Health	30,00,000		30,00,000	
	Total Capital	30,00,000		30,00,000	
27	Revenue				
	2215 - Water Supply and Sanitation	10,60,15,000		10,60,15,000	
	Total Revenue	10,60,15,000		10,60,15,000	
	Capital			7.10.00.000	
	4215 - Capital Outlay on Water Supply and Sanitation	7,10,00,000		7,10,00,000	
	Total Capital	7,10,00,000		7,10,00,000	
28	Revenue				
	2216 – Housing	3,97,22,338		3,97,22,338	
	Total Revenue	3,97,22,338		3,97,22,338	
29	Capital	,		00 44 05 000	
	4217 - Capital Outlay on Urban Development	38,44,05,000	•••	38,44,05,000	
	Total Capital	38,44,05,000	•••	38,44,05,000	
32	Revenue			86,25,000	
	3456 - Civil Supplies	86,25,000		86,25,000	
	Total Revenue	86,25,000	•••	80,23,000	
	Capital	1.00.000		1,33,52,000	
	4408 - Capital Outlay on Food Storage and Warehousing	1,33,52,000	•••		
	Total Capital	1,33,52,000		1,33,52,000	

	2.		3		
	Services and purposes	Sums not exceeding			
No. of Vote / Appro- priation.		Voted by Parliament	Charged on the Consolidated Fund.	Total	
·····		Rs.	Rs.	Rs.	
38	Revenue				
	3451 – Secretariat Economic Services	14,65,450		14,65,450	
	Total Revenue	14,65,450		14,65,450	
43	Revenue			·	
,	2702 - Minor Iπigation	10,83,33,800		10,83,33,800	
	Total Revenue	10,83,33,800		10,83,33,800	
	Capital				
	4702 - Capital Outlay on Minor Irrigation	14,05,00,000		14,05,00,000	
	Total Capital	14,05,00,000		14,05,00,000	
46	Revenue				
	2501 - Special Programmes for Rural Development	10,02,30,000		10,02,30,000	
	Total Revenue	10,02,30,000		10,02,30,000	
50	Revenue	·			
	2406 - Forestry and Wildlife	5,91,25,910		5,91,25,910	
	Total Revenue	5,91,25,910		5,91,25,910	
51	Revenue				
	2515 - Other Rural Development Programmes	4,75,94,000		4,75,94,000	
	Total Revenue	4,75,94,000		4,75,94,000	
52	Capital				
	4854 - Capital Outlay on Cement and Non- Metallic minerals	5,00,00,000		5,00,00,000	
	Total Capital	5,00,00,000		5,00,00,000	
53	Revenue				
	2851 - Village and Small Industries	3,09,76,888		3,09,76,888	
	Total Revenue	3,09,76,888		3,09,76.888	
54	Revenue				
	2851 - Village and Small Industries	61,71,000		61,71,000	
	Total Revenue	61,71,000		61,71,000	

7	.2	3			
	Services and purposes	Sums not exceeding			
No. of Vote / Appro- priation.		Voted by Parliament	Charged on the Consolidated Fund.	Total	
<u> </u>		Rs.	Rs.	Rs.	
55	Revenue				
	2853 - Non- Ferrous Mining and Metallurgical Industries	21,34,37,423	•••	21,34,37,423	
 .	Total Revenue	21,34,37,423		21,34,37,423	
56	Capital				
	5054 - Capital Outlay on Roads and Bridges	7,95,77,200		7,95,77,200	
·-····································	Total Capital	7,95,77,200		7,95,77,200	
60	Capital				
	7610 - Loans to Government Servants, etc.	1,49,03,800		1,49,03,800	
	Total Capital	1,49,03,800		1,49,03,800	
	TOTAL	213,78,90,411	1,46,99,971	215,25,90,382	

PRATIBHA DEVISINGH PATIL, President.

T.K. VISWANATHAN, Secy. to the Govt. of India.